

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19-07-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/749/IB/2018
NAME OF THE PETITIONER(S) : SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA
NAME OF THE RESPONDENT(S) : CHANDRA ROYAL INN PVT LTD
UNDER SECTION : 7 RULE 4

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

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|--|--------------|---|----|
| | K.MOORTHY | COUNSEL FOR RESPONDENT (Corporate Deliber) | vs |
| | Edward James | Counsel for Applicant | EJ |

ORDER

Counsels representing both the parties are present. Counsel for the Respondent prayed for time to file counter. At request, time is enlarged. Put up on 25.07.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)